

OFFICE OF THE DISTRICT JUDGE PURBA MEDINIPUR AT TAMLUK
VERNACULAR DEPARTMENT

Office order No. 42 Dated, Tamluk, Purba Medinipur the 1st day of April, 2019.

Keeping in mind that there must be some uniform policy for transfer, posting and promotion of staff members of the judgship of District-Purba Medinipur and also keeping in mind that there is need to address the grievances of the staff members of the judgship of District-Purba Medinipur relating to the aforesaid subjects, a committee named as **'Transfer, posting and promotion committee for the Judgship of District-Purba Medinipur'** is created consisting of the following judicial officers; viz :-

1. Sm. Mou Chatterjee--- Additional District Judge, 3rd Court, Tamluk, Purba Medinipur ----Chairperson.
2. Sm. Smita Gaurisaria--- Additional District Judge, 1st Court, Tamluk, Purba Medinipur.----- Member.
3. Sm. Ali Biswas(Sarkar)-----Additional District Judge, Fast Track, 1st Court, Contai, Purba Medinipur.----- Member.
4. Sri Haradhan Mukhopadhyay-----Additional District Judge, Fast Track, 1st Court, Contai, Purba Medinipur.----- Member/Convener.
5. Sri Himadri Shankar Ghosh, Additional District Judge, Haldia, Purba Medinipur. ----- Member.

The committee members are hereby requested to hold meeting in regular intervals and to make its' recommendation to the undersigned time to time.

The committee members are also requested to consider the representations of the staff members including the representatives of their association.

Sherestadar, of the Judgship of District-Purba Medinipur is hereby directed to render all sorts of cooperation to the members of the committee for its' smooth functioning.

Sherestadar, of the judgship of District-Purba Medinipur is further directed to circulate this order to the members of the committee, in all courts, departments and all office notice boards of the Courts of Tamluk, Contai and Haldia including the official website of the judgship of District-Purba Medinipur.

This order will take effect immediately.

This order is passed in supersession of all earlier orders.

sd/-

(PARTHA SARATHI SEN)
DISTRICT JUDGE
Purba Medinipur.